

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(16) C.P.(IB)-3299(MB)/2018

CORAM:

**SHRI M.K. SHRAWAT
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.11.2019**

NAME OF THE PARTIES: DVR Sekhar
 V/s
 Gammon India Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Respondent is present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent the matter is adjourned to **09.01.2020**.

Sd/-

**CHANDRA BHAN SINGH
Member (Technical)**

20.11.2019
Jd

Sd/-

**M.K. SHRAWAT
Member (Judicial)**